

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

...

original Application No. 07 of 2005.

this the 12th day of January, 2005.

HON'BLE MR. JUSTICE S.R. SINGH, VICE CHAIRMAN,
HON'BLE MR. S.C. CHAUBE, MEMBER(A)

Anuj Pratap Singh, aged about 53 years, S/o late Sri Ram Swarup Singh, R/o Village & Post Chhibiyan, District Allahabad.

Applicant.

By Advocate : Sri B.N. Singh.

Versus.

1. Union of India through General Manager, North Central Railway, Allahabad.
2. Divisional Railway Manager, North Central Railway, Allahabad.
3. Asstt. Mandal Engineer (H.Q.), North Central Railway, Allahabad.

Respondents.

By Advocate : Sri A.K. Gaur.

O R D E R

BY JUSTICE S.R. SINGH, V.C.

Heard the learned counsel for the parties and perused the O.A.

2. This O.A. has been instituted for issuance of a direction to the respondents to pay the pay-scale of Valveman in the grade of Rs.260-400/950-1500 from the date of his initial working as Valveman and to regularise his services in that capacity. The arrears of salary and allowances w.e.f. the initial appointment has also been claimed.

2. It is submitted by the learned counsel for the applicant that in similar matters, this Tribunal had directed the respondents to consider and dispose of the representation

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filed by the concerned individual claiming the similar relief. The competent authority, it is alleged, has considered and granted the appropriate relief to the concerned individual. The reliance has been placed on the letter no. W-Lit./Engg./CAT/ALD/2004 dated 20.5.2004 on the subject of re-classification of Volvemen in Engineering Branch pursuant to the directions given by this Tribunal in the cases referred to therein.

3. In the circumstances, the O.A. is finally disposed of with a direction to the Divisional Railway Manager, North Central Railway, Allahabad to look into the grievance of the applicant and take appropriate action on the representation of the applicant by a reasoned and speaking order to be passed within a period of two months from the date of receipt of copy of this order, under intimation to the applicant. No costs.

Ghosh
Member (A)

Ranjan
Vice Chairman

GIRISH/-